

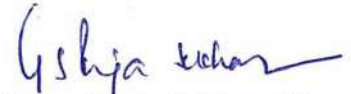
Comp. No.20008
A-32013/2/2012-HRD-1/2702
Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Vanijya Bhawan, New Delhi
Dated 23rd March, 2026

OFFICE ORDER (No. 29/2026)

Consequent upon his transfer under the Rotational Transfer Policy of CSS Officers vide Department of Personnel & Training's Order No. 21/5/2025-CS.I(D) dated 27.01.2026 and in pursuance of Department of Commerce's Office Order No. 25/2026 dated 02.03.2026, Shri Randheep Thakur, Joint DGFT (CSS) is hereby relieved of his duties in DGFT w.e.f 23.03.2026 (F/N) and directed to join his new place of posting i.e. Ministry of Culture.

2. The officer is clear from vigilance angle.
3. This issues with the approval of the competent authority.



(Satya Raja Sekhar G)

Joint Director General of Foreign Trade
E-mail: satya.grandhi@gov.in
Tel. No. 011-23038766

Copy to:

- i. Officers concerned
- ii. PSO to DG, DGFT
- iii. PPS to all Addl. DGFTs in DGFT (HQ)
- iv. Under Secretary, CS-I(D), Department of Personnel & Training, Lok Nayak Bhawan, New Delhi w.r.t. Order No. 21/5/2025-CS.I(D) dated 27.01.2026.
- v. Director (Establishment), Ministry of Culture, Second Floor, Kartavya Bhawan-II, New Delhi.
- vi. Under Secretary (E-I)/Vigilance, Department of Commerce
- vii. Hindi Section for Hindi version
- viii. Office Order File/ Guard File/HRD-II Section/RTI Section/Cash Section
- ix. Personal File of the officer.